

Monthly Progress Report for the month of July, 2020 in compliance with NGT Case O.A. No. 673/2018

Sl.No.	Activity to be monitored	Timeline in NGT Order	Water bodies	Name of Agency	Remarks
1	<i>Ensure 100% treatment of sewage at least in-situ remediation</i>	31.03.2020	Bharalu (Priority –I)	GMC	Department of Guwahati Development and Urban Development Department have taken following measures for in situ remediation. GMC has been cleaning the Bharalu river alongwith other water bodies viz i)Mora-Bharalu ii) Bahini iii) Lakhimijan iv) Basistha Channel. Cleaning and de-siltating has been carried out by GMC on regular basis. Moreover, GMC has taken steps to create awareness among the people of 31 wards of Guwahati regarding open defecation and discharge of solid waste. Also, disposal of municipal waste, plastic, bio-medical wastes etc. in the river bodies are prohibited and panel provision is incorporated in the GMC Act. Discharge of toilet and sewage to the targeted river is also prohibited. In this regard a total no. of 4697 toilets have been constructed and geo-tagged under Swachh Bharat Mission by GMC to prevent open defecation.
			Borsola (Priority –II)	GMDA/ GMC	For bio-remediation of the Borsola Beel, Govt. has already accorded AA and works will begin immediately after the monsoon season. However, the GMDA & GMC are actively engaged in cleaning the Borsola, Silsako, Deepor Beel and the Bharalu river.
			Silsako (Priority-II)	GMDA	Govt. is taking up Bio-remediation project through GMDA in the interim period till installation of STPs and Bio-remediation will be done after the monsoon season and the process of bio-remediation will continue till installation of STPs/co-treatment facilities.
			Sarusola (Priority-II)	GMDA	A proposal for carrying out Bio-remediation by GMDA is under consideration and sent to Finance Department. Bio-remediation will be done after the monsoon season and the process of bio-remediation will continue till installation of STPs/co-treatment facilities.

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			Deepor Beel (Priority-III)	GMDA	GMDA has taken up schemes to clean Deepor Beel and linked channels through i) Development of Deepor Beel (including excavation of Khanamukh channel) by excavation and cleaning from 2019 ii) De-siltation and cleaning of Pamohi River and N.H. drain.													
			<table border="1"> <tr> <td rowspan="3">(Priority-III)</td> <td>Digboi (BOD-14.0MG/L)</td> <td rowspan="7">P&RD</td> </tr> <tr> <td>Kamalpur (BOD-18.6MG/L)</td> </tr> <tr> <td>Panchnai (BOD-11.4MG/L)</td> </tr> <tr> <td rowspan="2">(Priority-IV)</td> <td>Kharsang (BOD-7.2MG/L)</td> </tr> <tr> <td>Pagladia (BOD-8.2MG/L)</td> </tr> <tr> <td rowspan="4">(Priority-V)</td> <td>Baroi (BOD-3.6 MG/L)</td> </tr> <tr> <td>Boginadi (BOD-4.2 MG/L)</td> </tr> <tr> <td>Dikrong (BOD-3.2 MG/L)</td> </tr> <tr> <td>Diplai (BOD-3.6 MG/L)</td> </tr> </table>	(Priority-III)	Digboi (BOD-14.0MG/L)	P&RD	Kamalpur (BOD-18.6MG/L)	Panchnai (BOD-11.4MG/L)	(Priority-IV)	Kharsang (BOD-7.2MG/L)	Pagladia (BOD-8.2MG/L)	(Priority-V)	Baroi (BOD-3.6 MG/L)	Boginadi (BOD-4.2 MG/L)	Dikrong (BOD-3.2 MG/L)	Diplai (BOD-3.6 MG/L)		Survey is being conducted for ensuring 100% treatment.
(Priority-III)	Digboi (BOD-14.0MG/L)	P&RD																
	Kamalpur (BOD-18.6MG/L)																	
	Panchnai (BOD-11.4MG/L)																	
(Priority-IV)	Kharsang (BOD-7.2MG/L)																	
	Pagladia (BOD-8.2MG/L)																	
(Priority-V)	Baroi (BOD-3.6 MG/L)																	
	Boginadi (BOD-4.2 MG/L)																	
	Dikrong (BOD-3.2 MG/L)																	
	Diplai (BOD-3.6 MG/L)																	

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			(Priority-V)	P&RD	Survey is being conducted for ensuring 100% treatment
			Dishang (BOD-4.2 MG/L)		
			Gabharu (BOD-5.4 MG/L)		
			Holudunga (BOD-4.8 MG/L)		
			Jia bharali (BOD-3.1 MG/L)		
			Killing (BOD-508 MG/L)		
			Kohora (BOD-4.4 MG/L)		
			Kulsi (BOD-3.6 MG/L)		
			Mora Bharali (BOD-5.2 MG/L)		
			Parashali (BOD-4.0 MG/L)		
			Puthimari (BOD-4.8 MG/L)		

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			MG/L) Ranga (BOD-3.8 MG/L) Samaguri (BOD-4.0 MG/L) Son (BOD-4.3 MG/L) Tenga Pukhuri(BO D-4.0 MG/L)		Survey is being conducted for ensuring 100% treatment
1.1	<i>Commencement of setting up of STPs and connecting all the drains and other sources of generation of sewage to the STPs must be ensured</i>	31.03.2020	1. Bharalu 2. Silsako 3. Borsola	GDD	<p>In the initial Action Plan, 5 STPs had been proposed for all the three water bodies and the date of commencement was informed as 31.03.2021. However, due to unavoidable reasons inter alia including COVID pandemic & technical issues such as site selection for STPs & related technology, the implementation has got delayed. However, in the meantime, the State Government has initiated the process for appointment of Project Management Consultants & requisite survey for selection of site for decentralized STPs having various technologies. The State Government has already signed a loan agreement with the Japan International Cooperation Agency (JICA) for funding these STPs & related sewerage network.</p> <p>In the present scenario of pandemic due to COVID-19, it may take some more time to start the work for STP construction. It is expected that the work for STP related Sewage network may start by October, 2021 after the monsoon season is over. Commissioning would further take 2 (two) more years.</p>

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			Bharalu	Guwahati Jal Board (GDD)	For disposal of 75 MLD Sewage that the team after survey and inspection reported that there is no suitable land available. Managing Director, Guwahati Jal Board has assured that in consultation with JICA an alternative to STP such as co-treatment of Septage at Sewage Treatment Plant Technology is proposed.	
			Silsako		Small plots of Land identified for setting up of smaller STPs at Silsako. Therefore, co-treatment of Septage at Sewage Treatment Plant Technology is proposed.	
			Borsola		For setting up of 15 MLD capacity STP, land has been identified at Serabhathi under Ulubari Mouza.	
			Bega	UDD	STPs have been proposed for the river stretches Bega, Barak, Kolong, Bhogdoi and Mora Bhoroli	
			Barak			
			Kolong			
			Bhogdoi			
			Mora Bhoroli			
			(Priority-III)	P&RD	Survey is going on as per Action plan of the Pollution Control Board Assam.	
						Digboi
						Kamalpur
			Panchnai			
		(Priority-IV)	Kharsang			
			Pagladia			
		(Priority-V)	Baroi			
			Boginadi			
			Dikrong			
			Diplai			
			Dishang			
			Gabharu			

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			Holudunga Jia Bharali Killing Kohora Kulsi Mora Bharali Parashali Puthimari Ranga Samaguri Son Tenga Pukhuri		Survey is going on as per Action plan of the Pollution Control Board Assam.
2	<i>Timeline for completing all steps of action plans including completion of setting up of STPs and their commissioning</i>	31.03.2021		Guwahati Jal Board	<ol style="list-style-type: none"> 1. List of shortlisted PMCs for floating of RFP will be sent to JICA for approval by 13.08.2020. 2. Approval of JICA by 04.09.2020. 3. Floating of RFP & receipt of bids to be completed by 30.10.2020 4. Technical Bid Evaluation to be completed by 20.11.2020. 5. Submission of Technical Bid Evaluation Report (TBER) to JICA for concurrence by 25.11.2020. 6. Concurrence of JICA by 15.12.2020.

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					<p>7. Financial Bid Evaluation process to be completed by 30.12.2020.</p> <p>8. Submission of Financial Bid Evaluation report (FBER) to JICA for concurrence by 05.01.2020.</p> <p>9. Concurrence of JICA by 25.01.2021</p> <p>10. Award of PMC by 24.02.2021</p> <p>11. Mobilization of PMC by 28.02.2021</p> <p>12. Survey works by PMC as per new scope of work and preparation of estimates to be completed by 10.04.2021.</p> <p>13. Preparation of RFP by PMC to be completed by 25.04.2021</p> <p>14. Submission of the RFP to JICA for approval by 05.05.2021</p> <p>15. Concurrence of JICA by 01.06.2021</p> <p>16. Floating of RFP and receipt of bids to be completed by 30.06.2021</p> <p>17. Technical Bid Evaluation to be completed by 10.07.2021</p> <p>18. Submission of the TBER to JICA for approval by 15.07.2021</p> <p>19. Concurrence of JICA by 31.07.2021</p> <p>20. Financial Bid evaluation process to be completed by 15.08.2021</p> <p>21. Submission of FBER to JICA for concurrence by 31.08.2021</p> <p>22. Concurrence of JICA 21.10.2021</p> <p>23. Award of contract to be done by 31.10.2021.</p> <p>Finalization of tenders for execution of STPs work in respect of Bega, Barak, Kolong, Bhogdoi and Mora Bhoroli is expected to be completed by 31.12.2020.</p>
			<p>(Priority-III)</p> <p>Digboi</p> <p>Kamalpur</p> <p>Panchnai</p> <p>(Priority-IV)</p> <p>Pagladia</p> <p>Kharsang</p>	P&RD	<p>Survey for identification of polluting source is going on. On completion of survey, setting up of STP will be initiated.</p> <p>As per Action Plan prepared by PCB, Assam, no STP is required</p> <p>Based on the field report, reassessment on the need of setting up of STP is being carried out, in consultation with PCB, Assam</p> <p>As per Action Plan prepared by PCB, Assam, no STP is required</p>

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			(Priority-V)		As per Action Plan prepared by PCB, Assam, no STP is required
			Baroi		
			Boginadi		
			Dikrong		
			Diplai		
			Dishang		
			Gabharu		
			Holudung a		
			Jia bharali		
			Killing		
			Kohora		
			Kulsi		
			Tenga Pukhuri		
			Parashali		
			Puthimari		
			Ranga		
			Samaguri		

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				Son		
				Mora Bharali		Based on the field report, reassessment on the need of setting up of STP is being carried out, in consultation with PCB, Assam.
5	<p><i>Chief Secretaries may set up appropriate monitoring mechanism at State level</i></p> <ul style="list-style-type: none"> <i>Specifying the accountability of nodal authorities not below the Secretary level</i> 					<p>A River Rejuvenation Committee was constituted vide Notification No.FRM.171/2018/34 dated 24.12.2018 with following members for overall supervision and coordination for bringing all the polluted river stretches to be fit at least for bathing purposes etc</p> <ol style="list-style-type: none"> Secretary, Environment & Forest Department Secretary, Urban Development Department Commissioner, Industries & Commerce Member Secretary, Pollution Control Board, Assam <p>Special Environment Surveillance Task Force was constituted with the following members for ensuring that no illegal mining take place in river beds of polluted stretches.</p> <ol style="list-style-type: none"> Nominees of District Magistrate SP Regional officer of SPCB One person to be nominated by District Judge <p>Sri Avinash Joshi, IAS, Principal. Secretary, E & F Deptt was nominated as Nodal Officer on behalf of the C.S. in OA No. 673/2018 vide Office Order No. FRM.171/2018/661 dated 24.02.2020</p> <p>A committee is formed under chairmanship of the Secretary, UDD, Govt. of Assam to monitor the progress vide Notification No.UDD(M)19/2019/222 dated 18.07.2020.</p>

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	<ul style="list-style-type: none"> Chief Secretaries may have an accountable person attached in their office for this purpose 	22.01.2020			Environment & Forest Deptt was notified as Nodal Department.
	<ul style="list-style-type: none"> Monitoring at State level must take place 	Fortnightly commencing 21.12.2019			Implementation of Action Plans and its progress for rejuvenation of the polluted river stretches have been regularly reviewed by the Chief Secretary, Assam at the state level. The Principal Secretary, Environment & Forest Department has also been reviewing the progress regularly with senior officers of GDD, UDD, P&RD and other stakeholders. Last Review meeting on the matter was held on 21.07.2020 under the Chairmanship of the Chief Secretary. The progress of implementation of action plans is also reviewed by the River Rejuvenation Committee under the chairmanship of Secretary, E& F Department.
6	<p>Progress report may be furnished by the States/UTs to</p> <ul style="list-style-type: none"> Secretary, Ministry of Jal Shakti Member Secretary, CPCB 	Monthly (Preferably before 20 th of every month)			Progress Report for the month of May, 2020 was submitted by the Guwahati Development Department to the Ministry of Jal Shakti and the CPCB. But due lockdown/curfew for containment of Covid-19 pandemic, MPR for the month of June could not be submitted.
6.1	<p>Progress report may comprise of details along with completion timelines on:</p> <p>i. Identification of polluting sources including drains contributing to river pollution and actions as per NGT order on in-situ treatment.</p>				<p>a) Major drain outfalls (Municipal and Commercial waste) and industrial units contributing to pollution in the polluted river stretches under Priority I and II have already been identified and mentioned in the Action Plan.</p> <p>b) The list of major drain outfalls and industrial details situated in the catchment area of the polluted river stretches are enclosed (Annexure A and B)</p> <p>c) There are five non-complying industrial units situated in the catchment of Bharalu River, Borsola /Sorusala beel. These industrial units were issued closure notice by Pollution Control Board Assam and ensured closure (Annexure C).</p>

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			(Priority-III)	Digboi	P & RD Deptt.	The polluting sources are namely Katcha Drain from Digboi Town Committee area, Drains from 3 No. Boribil Paddy Field, Drains from IOCL Treatment plant and Camals from OIL India Ltd., Digboi. Out of these polluting sources, 3 No. Boribil Paddy Field falls under the jurisdiction of Panchayat & Rural Development Department. While the major portions of other polluting sources falls under Digboi Town Area. Detail Survey for identification of polluting source is going on.
				Kamalpur		Major drain contributing to polluting Kamalpur Beel identified.
				Panchnai		Survey going on for identification of Panchnai River.
			(Priority-IV)	Kharsang		Surveyed and no polluting source identified in Assam. Polluting source found in Arunachal Pradesh.
				Pagladia		Yet to be done.
			(Priority-V)	Baroi		Survey going on for identification of polluting source.
				Boginadi		Survey going on for identification of polluting source.
				Dikrong		Survey going on for identification of polluting source.
				Diplai		Survey going on for identification of polluting source.
				Dishang		Identified and action plan prepared accordingly.
				Gabharu		Survey going on for identification of polluting source.
				Holudunga		Surveyed and identified.
				Jia bharali		Survey going on for identification of polluting source.

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			(Priority-V)	Killing	P & RD Deptt	Survey going on for identification of polluting source.
				Kohora		Surveyed and identified as Kohora to Mohpara
				Kulsi		Bangal Kata to Ziakur No. 1 stretch identified.
				Mora Bharali		Survey going on for identification of polluting source.
				Parashali		Polluted Parashali Beel and the drains contributing to pollution identified
				Puthimari		Kachuria to Sundarisal stretch identified.
				Ranga		Survey going on for identification of polluting source.
				Samaguri		Survey going on for identification of polluting source.
				Son		Identified as 'Sonbeel' and 'Ratabeel'.
				Tenga Pukhuri		Contamination of water during October/November is due to decomposition of water Lily and other water born weeds.
	<i>ii. Status of STPs, I & D and sewage networks. Details of existing infrastructure, Gap Analysis, proposed along with completion timelines</i>					<p>There is no existing Sewage Network in the state. However, the Sewage system operates through collection of sewage from household by GMC in cesspool vehicles on payment from the existing septic tanks, soak pits of households. Therefore, modern method of STP and co-treatment of Septage at Sewage Treatment Plant Technology is being implemented. At present, GMC has 12 cesspools vehicles in operation. (6 private + 6 GMC). The process of preparation of DPRs for STPs is under Assam Urban Water supply and Sewage Board.</p> <p>The STPs have been proposed for the river stretches of Bega, Barak, Kolong, Bhogdoi and Mora Bhoroli by UDD. Another STP is proposed Digboi by P&RD Department.</p>

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	<i>iii. Status of existing CETP and ETP infrastructure, GAP Analysis, proposed along with completion timeline, No of industries and complying status.</i>					<p>a) Status report on closure of industries to which closure notices were issued on the ground of not having ETPs are enclosed (Annexure-C). Also details of industrial units (List of industries, Status of CETP/ETP infrastructure and Gap analysis) are enclosed (Annexure B).</p> <p>b) There is only one major industry namely, Guwahati Refinery, IOCL and it has online monitoring system.</p> <p>c) Step shall be taken to insure Zero Liquid Discharge (ZLD) in the major polluting industrial units. (Annexure-C).</p>
			(Priority-III)	Digboi	P & RD Deptt.	Survey is going on.
			(Priority-V)	Dishang		There is no CETPs, number of industries 17, total industrial waste water generated 3481.55m ³ /day which is treated at captive ETPs installed by the industries.
	<i>iv. Status of Solid Waste Management and details of processing facilities – Details of existing infrastructure, proposed along with completion timelines.</i>				GMC (GDD)	<p>(i) Disposal of municipal waste, bio-medical waste, plastic etc. in the river bodies are prohibited by the Guwahati Municipal Corporation.</p> <p>(ii) GMC has set up 2 nos. of decentralized processing plants one at Bhangagarh & another at Chatribari Beelpar locality for Solid Waste Management. The Bhangagarh Site is currently in operation. The work of Chatribari Beelpar site is at present closed due to lockdown.</p> <p>(iii) For establishment of proposed Integrated Solid Waste Management Plant/waste to energy plant, a plot of land measuring 28 Bigha at Byrnihat, Sonapur Circle has already been allocated to GMC by Revenue Deptt. The D.C., Kamrup (M) will hand over the said plot of land to GMC immediately. Fund for setting up of Integrated Solid Waste Management Plant at Byrnihat will be arranged from the 15th Finance Grant, Guwahati Smart City Ltd., & SOPD of State Government.</p> <p>(iv) GMC will prepare an Inception report for the Integrated Solid Waste Management Plant to be installed at the newly acquired Byrnihat site. However, a request has been made by GDD to the district administration, Kamrup Metro to allocate another 60 Bigha of land to GMC for this purpose from the Goat Research Centre.</p>

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					UDD	<p>The initial Action Plan for disposal of 500 MT of Solid Waste with 4 decentralized Solid Waste Management Plants has been delayed due to unavoidable reasons including COVID 19 pandemic and complications in taking over the identified land. However, now land has been identified and is in the process of being handed over to Guwahati Municipal Corporation (GMC) and also the GMC has been instructed to initiate the process of approval of PMC for setting up of integrated Solid Waste Management Plant with funds from Guwahati Smart City Ltd/SOPD/14th Finance Commission etc. The process of taking over of and is under process by the Guwahati Municipal Corporation. Thereafter, EoI for PMC would be floated. It is estimated that tender of award of works should be completed by October, 2021 and completion & commissioning to take another 2 years.</p> <p>A total of 587 TPD is generated in the other Urban Local Bodies of Assam out of which 329 TPD are processed. There is a Gap of 44%</p> <ul style="list-style-type: none"> i. 8 nos. of waste to compost plant is operational with total capacity of 274. 14TPD and 3 are under construction with total capacity of 130 tons. ii. 1 no. waste to energy plant with total capacity of 100 MTD is operational in Tezpur ULB. iii. Capacity of SWM decentralized plant of 208.13 TPD
			Digboi (Priority III)		P&RD Deptt.	Survey is going on.
			Killing (Priority V)			There is no SWM Project till now at Killing River but 3 numbers of SWM projects are under process at 3 numbers of notified villages.
			Son(Priority V)			Under process.

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v.	<i>Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river</i>				GDD	Water Quality of the polluted rivers and beels, major drain outfalls contributing to pollution and ground water of the catchment area of the polluted river stretches under Priority I and II are analysed by PCBA for the month of July, 2020 and enclosed (Annexure D, E and F). The data generated appears as follows: <ul style="list-style-type: none"> a) No significant changes have been observed in the water quality parameters for the river Bharalu, Borsola, Silsako and Sorousala Beel as compared to the previous data. Hence it indicates that although the industrial units and other commercial establishments were closed due to lockdown, the industrial and commercial wastes have negligible impact on the water quality of the river and the main contributor of pollution is municipal sewages for the polluted stretches under Priority I and II. b) As far as the water quality of the drains are concerned, in-situ treatment by bioremediation is yet to be done. Hence the water quality did not reveal any significant changes when compared to the earlier data generated. c) The ground water quality of the catchment of the polluted river stretches are within the norms except for iron as it was observed slightly above the standard norms (0.30 mg/l). 	
			(Priority V)	Parashali		P&RD Deptt.	In drain from Jang Beel and channel from Jagiroad average BOD is 3.17 mg/l and average FC is 622.5 mpn/100 ml.
				Son			At Son Beel average BOD is 2.8 mg/l and average FC is 510 mpn/100 ml.
vi.	<i>Preventing dumping of waste and scientific waste management including bio-medical wastes, plastic wastes and decentralizing waste processing, including waste generated from hotels, ashrams, etc</i>				GDD	Disposal of municipal waste, bio-medical waste, plastic etc in the river bodies are prohibited by the Urban Local Bodies. Action plan has already been prepared for solid waste management in Guwahati City for segregation, collection and transportation. Accordingly, Primary Collection of Waste from source is done engaging NGOs which include Street Sweeping. 90 NGOs are involved in 31 Wards. NGOs use auto tipper and tricycle & Carts for collection of Waste. Segregation of waste is done at Household, Dustbin and Dumpsite.	

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					<p>Secondary Collection & Transportation is done by GMC</p> <p>- 170 BINs, 20 Garbage Compactor, 15 Excavator cum Loader, 6 Mini Loaders and 25 Dumpers of various Capacity are used.</p> <p>Further, GMC has constructed 4 Transfer Station and Dry Waste Purchase Centre to remove Dustbin from road and GS Road, RGB Road are declared as bin free roads.</p> <p>Disposal of Waste – For treatment of Wet waste, GMC has installed one OWC of 2 TPD capacities behind GMCH and one Bio-Methanation Plant of 5 TPD capacities is installed at Paltan Bazar.</p> <p><u>Legacy Waste Disposal –</u></p> <ul style="list-style-type: none"> a) For efficient bio-mining/bio-remediation of legacy waste and setting up of infrastructure for the same, internal roads and drainage network of the dumpsite at West Boragaon have been constructed. The present progress is about 65%. b) As a part of reclamation, tree plantation programme has been started at Boragaon. c) Entry of Animals into the dumpsite has been prohibited. <ul style="list-style-type: none"> 1.State has strengthen Door to Door collection system by covering 693 wards out of 912 wards in the ULBs of Assam. 2. 506 nos. of bulk waste generators have been identified and they are directed to do in situ waste management. 3. State has provided 15 nos. of Organic waste converters to 9 model towns and has taken steps to provide another 40 nos. of Organic Waste convertors (500 KG/day each) to major ULBs of Assam. 4. 144 nos. of Material Recovery facilities have been established for effective sorting, channelizing and processing of recyclable & non-recyclable fractions of plastic waste. 5. Adopted decentralized model for processing of wet waste to minimize environmental impacts entailed with its transportation.

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					<p>There is one Bio Medical Waste Common treatment facility at Assam Medical College, Dibrugarh.</p> <p>The Govt. is undertaking programmes under P &RD Deptt to aware the villagers to construct Soak Pit, artificial pond. Construction of dumping ground is under process in the 3 notified villages in Morigaon district.</p>
	<i>vii. Ground water regulations</i>				<p>PCBA has been requested by the Regional Director, Central Ground Water Board North-east Region for providing communication details of the identified industries /infrastructure projects those who are extracting Ground Water without NOC from CGWA. PCBA has already provided the list of industrial details to CGWB (Annexure G). The list of industries has already been sent to government in compliance to the first monthly Progress report for the month of February, 2020.</p> <p>The Assam Ground Water Control and Regulation Act, 2012 was passed on 14th May, 2012 and ‘Assam State Ground Water Authority’ was constituted under Section 3 of the ‘AGWC & R Act 2012’ with Secretary Irrigation Department as the Ex Officio Chairman and Director, Geology and Mining as Ex Officio Member Secretary. The State ground Water Authority to exercise points conferred on as per section 5 to 15 & 19 to 23 of the Act & also to perform functions assigned to the State Authority.</p> <p>As the Assam State Authority is yet to be functional CGWB, NER is looking after matters related to Ground Water management and regulation for the State of Assam.</p>
	<i>viii. Adopting good irrigation practices</i>				<p>Good irrigation practices such as Lift Irrigation Scheme, Deep Tube Well, Flow Irrigation scheme, LIS, FIS, DTW, Gully Control, RCC Check Dam, Drainage Channel Construction are adopted and promoted by Irrigation, Soil Conservation, P&RD Department in the state.</p>
	<i>ix. Protection and management of Flood Plain Zones (FPZ)</i>				<p>The GMDA has constructed guard /flood wall on the banks of Bharalu from Bhangagarh to ASEB colony.</p> <p>As regards Bharalu and Bahini river basin in Greater Guwahati area the following areas are vulnerable to water level in Bharalu and Bahini: Zoo-Road, Anil Nagar, Tarun Nagar, Nabin Nagar, Lachit Nagar areas etc.. As the areas are</p>

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					thickly populated so the flood plain zone management is not feasible at this stage. Various protection and management measures like Spur Bandh, Guide Bandh Erosion protection and Plantation are adopted by P & RD Department and Water Resources Department also.
	<i>x. Rain Water Harvesting</i>				Provisions for rain water harvesting are incorporated in the Guwahati Building Byelaws and in the proposed Byelaws all the Urban Local Bodies of Assam also. Rain Water Harvesting is being carried out by the Departments of Soil Conservation Department and P&RD Departments by constructing RCC Check Dams, Construction of Farm, Ponds and Drainage, Channels, River Bank Protection etc. Rain Water Harvesting in some Gaon Panchayat is being taken by P & RD Department by excavating and renovating the natural water bodies for catchment ponds for irrigation and agricultural needs.
	<i>xi. Maintaining minimum environment flow of river</i>				It is contemplated to establish gauge discharge stations of Bahini/Bharalu river. Namely one at Hengrabari RCC bridge, one at Jonali RCC bridge and one at Santipur Sluice gate. Gauge reading are being taken regularly and records are kept in the concerned division. Earlier an attempt was made to induct fresh water into Bahini river by diverting a part discharge of Basistha river through a sluice gate a Basistha Natun Bazaar area. A scheme was taken up having nomenclature, “Re-sectioning and regarding of river Bharalu, Mora Bharalu, Bahini, Basistha, Lakhimijan channel including re-opening of Bahini sluice gate at Natunbazaar”, which was Administratively approved by the Secretary to the Govt. of Assam, Water Resources Department.
	<i>xii. Plantation on both sides of the river</i>				Plantation is regularly being carried by Department of Forest on the side slopes of embankments and berms of rivers which help in checking erosion of embankments and river berms/edges. Environment & Forest Department is taking some proposal for plantation like 200 hectares plantation for protection of erosion at Bogi Beel near Dehing Mukh Reserve Forest. The State Govt. taking some schemes under MGNREGA.

Sl.No.	Activity to be monitored	Timeline in NGT Order	Water bodies	Name of Agency	Remarks
	<i>xiii. Setting up biodiversity parks on flood plains by removing encroachment</i>				The Environment and Forest Department is taking necessary initiatives like Jokai Botanical Garden,
	<i>xiv. Encroachment</i>				<p>The matter of encroachment in river Bharalu has been taken up by GMC with the D.C., Kamrup (M) and D.C., Kamrup(M) will sort out the matter very shortly.</p> <p>In connection with the rejuvenation of Bharalu river in Guwahati City, by allowing fresh water flow from the Bahini river, a site verification was carried out through a joint team. According to the report submitted by the team, the total length of the original Bahini River to be developed for free flowing of water from the Sluice Gato portion at Natun bazaar to Bakrapara point is about 321 meters. Out of this land about 150 meters is under encroachment at present with pucca house and boundary walls. Heavy machineries like chain mounted excavators and excavators (ICB) will be required and these machineries will have to be operationalized from the Bakrapara side by using the channel of the Bahini River as there is no alternate road to enter into the operational site for removal of encroachment. However, this will not be possible at this moment as the area of the channel is presently found submerged due to rain water. Hence, removal of encroachment will be possible only after monsoon season is over that is from 2nd half of the month October 2020. From the legal point of view, there will be no problem in carrying out of the eviction process as the existing case has been disposed of considering the importance of the rejuvenation of the original Bahini River at Basistha - Beltola area, In connection with the rejuvenation of the Bahini River, people of the locality has intimated the visiting team that usually there is no flow of water takes place during winters at the Bahini River, the water level recedes to a minimal level and the available water level remains as stagnant water. Moreover, during summer, the sluice gate at Natun Bazar remains closed to block the access water from entering in to the Guwahati City. The sluice gate was constructed in the area after heavy food in the Guwahati City caused by the flash water of the Bahini River in the year 1996. Since then, the sluice gate is closed till now and the river bed of the Bahini River ahead of the sluice gate has become barren and subsequently occupied by a section of people and constructed houses etc. over the area.</p>

